

## HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P. 171 001

### :: COVID & GENERAL INSTRUCTIONS (MAIN)::

#### ***(Guidelines or instructions to be followed by the candidates)***

1. The Government has exempted the candidates from the condition of quarantine, if they exit or re-enter the State or vice-versa due to competitive examination;
2. The admit card issued by the examination authority shall be a valid document to enter and exit the State and no separate registration is required by the candidate. During their visit to State for examination, they are allowed to stay in local hotels / units registered with the H.P. Tourism Department;
3. Any candidate having symptoms like fever, cough and cold or otherwise asymptomatic of COVID-19 but belongs to containment zone, will be made to sit in a separate room in the Examination Center;
4. The candidates must read and strictly follow the standard SOPs regarding conduct of examination to contain the spread of COVID-19 Pandemic, which stand separately uploaded on the official website of the H.P. High Court.
5. Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of **High Court of Himachal Pradesh, Shimla** as also to follow the protocols of Local Administration, State Government and Government of India especially related to COVID-19 pandemic being issued from time to time.
6. Candidates are required to carry soap/hand-sanitizer (*in small packing*), face masks, gloves and water with them for their personal use and they should avoid to share these articles;
7. Spitting at public places during the entire Session of examination is strictly prohibited;
8. It is mandatory for the appearing candidates to sanitize their hands, wear proper face mask & gloves and undergo thermal scanning before entering the examination centre;
9. Candidate should maintain social distancing and stay more than 6 feet away from other persons at all times in the examination centre.
10. As far as possible, the candidates should avoid speaking face to face. In case, any candidate does so, it will be solely at his/her own risk;
11. Candidate should avoid using lifts and avoid touching or leaning to handrails, walls etc.
12. Candidates are advised to download the "Arogya Setu App". They are further advised to maintain social distancing and avoid crowding at entry and exit points of the examination centre.
13. In case, any candidate is declared Covid-19 positive or remained under Home/Institutional quarantine due to being in contact with any COVID positive person, he must have to inform the authority concerned of the Hon'ble High Court of Himachal Pradesh in advance through e-mail at **hicourt-hp@nic.in** so that he/she may accordingly be facilitated to appear for examination at respective Quarantine Center/COVID Care Center or any other place identified by the District Administration in the respective District of the State where Special Examination Center will be established, as per the guidelines issued in this regard by the State Government.

#### **GENERAL INSTRUCTIONS**

1. Candidates are required to report in the HP High Court premises an hour before the scheduled timings along with original testimonials.
2. Candidates are only informed about the date, time and place of written test **through SMS alerts/email**, as per the instructions already conveyed. No separate communications/ call letters have been issued.
3. This is mandatory for all the shortlisted candidates, to bring 'ADMIT CARD' (*to be downloaded from High Court Recruitment Web Portal by login through their individual login credential*) alongwith valid Photo ID proof, at the time of appearing in the Written & Typing Tests on the scheduled date of Exams./test;

- 4.** The candidates are required to bring along their own writing material like clip board, pen etc. Use of cellular phone or any other electronic gadgets, is strictly prohibited during the written test.
- 5.** No TA/DA shall be admissible to the candidates called for Mains / Written & Typing tests.

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